

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. IA 3181/2024 in C.P. (IB)/1157(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

NAME OF THE PARTIES:- **Mangesh Vitthal Kekre Vs. Brij Maheshwari**
IN THE MATTER OF
Bank of Maharashtra Through Resolution
Professional Mr. Mangesh Vitthal Kekre
V/s
Brij Maheshwari

**Section: Application under any other provisions - IBC U/s 95(1) of Insolvency and
Bankruptcy Code, 2016**

ORDER

Counsel, Vedanshi Shah i/b Mahalakshmi Ganpathy appeared for the Resolution
Professional. List this matter on **28.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)